

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 19

C.A.(CAA)/817(MB)2019 IN C.P.(CAA)/92(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **BRITACEL SILICONES LIMITED**

Section 230-232 of the Companies Act, 2013

ORDER

Adv. G.S. Shetty & Associates for the Applicant present.

Heard the Counsels and the matter is **Reserved for Order**

-sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)